

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Friday the 15<sup>th</sup> day of December 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

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**In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial), and  
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 418/2023 Urgent listing IA No. 1273/2023 For Stay IA No. 1272/2023	Asset Reconstruction Company (India) Limited Vs Regen Powertech Pvt Ltd & Anr. <b>WITH</b>	Mr. VV Sivakumar	
2	Comp App (AT) (CH) (Ins) No. 442/2023 Urgent listing IA No. 1366/2023 For Stay IA No. 1365/2023	Asset Reconstruction Company (India) Ltd. Vs Regen Powertech Pvt Ltd & Anr.	Mr. VV Sivakumar	
3	Comp App (AT) (CH) (Ins) No. 430/2023 For Condone Delay IA No. 1319/2023 For Exemption IA No. 1317 & 1318/2023	Winntus Formworks Pvt. Ltd. Vs Aishwarya Business Corporation Pvt. Ltd.	Mr. Gursat Singh	
4	Comp App (AT) (CH) (Ins) No. 432/2023 IA No. 1331/2023 For Exemption IA No. 1330/2023 For Stay IA No. 1333/2023 For Condone Delay IA No. 1332/2023 Delay in representation IA No. 1329/2023	The Regional Provident Fund Comissioner & Recovery Officer, EPFO Regional Office, Rajahmundry Vs Siva Ram Yarns Pvt. Ltd. & Anr.	Dr. S Vidya	
5	Comp App (AT) (CH) No. 108/2023 For Stay IA No. 1370/2023	Reliance Commercial Finanace Ltd. Vs Mr. Venkatraman Subramanian & Anr.	Ms. K Jayasudha	

6	Comp App (AT) (CH) No. 94/2023 For Exemption IA No. 1191/2023 Delay in refiling IA No. 1192/2023	Tajinder Singh Bhathal Vs MRF Limited & 2 Ors.	Mr. Agam H Maloo	
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Contempt Case (AT) No. 7/ 2019 in Company Appeal (AT) (Ins) No. 552/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr.	Mr. Ajay Gagger	Mr. Yogesh Jagia R1
8	Contempt Case (AT) No. 8/2019 in Company Appeal (AT) (Ins) No. 553/2018	Gandhar Oil Refinery (India) Ltd Vs Ragurama Krishnaraja & Anr.	Mr. Ajay Gagger	Mr. Yogesh Jagia R1
9	Comp App (AT) (CH) No. 47/2022 For Stay IA No. 559/2022	Aapico Hitech Public Company Limited Vs Sakthi Sugars Ltd. & 8 Ors	Mr. AS Bhargav Nath	Mr. H Karthik Seshadri- R1
10	Comp App (AT) (CH) No. 58/2023 For Condone Delay IA No. 687/2023 For Exemption IA No. 685/2023 Leave to file IA No. 686/2023	Comissioner of Customs (Preventative) Vs Thiru Arooran Sugars Ltd. & 2 Ors.	Mr. SR Sundar	Mr. B Dhanaraj- R1 Mr. S Kaushik Ramaswamy- R2
11	Comp App (AT) (CH) No. 86/2023	V Sundar Vs The Registrar of Companies & Anr.	Mr. Rahul Balaji	
12	Comp App (AT) (CH) (Ins) No. 213/2023 For Condone Delay IA No. 705/2023 Delay in re-filing IA No. 702/2023 To dispense with IA No. 704/2023 Leave to file IA No. 703/2023	Stressed Assets Stabilisation Fund Vs Mr. Butchi Venkata Ramana Murthy vadavalli, Erstwhile Director of Sri Vasavi Industries Ltd. & 3 Ors.	Mr. T Ravichandran	Mr. Sandeep Bajaj- R1
13	Comp App (AT) (CH) (Ins) No. 350/2023	Shri S. Palaniappan Liquidator of Nathella Sampath Jewelry Pvt. Ltd. Vs Nathella Prapanna Kumar & 6 Ors.	M/s S Indumathi Ravi & Associates	

14	Comp App (AT) (CH) (Ins) No. 196/2023	Sri Guduru Sivaramakrishna Vs Rajesh Chillale Liquidator of M/s. Om Shakthi Renergies Ltd. & Anr.	Mr. Y Suryanarayana	Mr. VVSN Raju- R1 Mr. Amir Bavani- R2
15	Comp App (AT) (CH) (Ins) No. 336/2023 For Stay IA No. 1018/2023	Meridian Educational Society Vs Butta Infrastructure Pvt. Ltd.	Mr. Avinash Krishnan Ravi	Mr. Y Suryanarayana

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	IA No. 1129/2023 (Recall) in Comp App (AT) (CH) (Ins) No. 367/2022 IA No. 855 & 856/2022	Akshaya Irrigation Products Pvt. Ltd. Vs Indra Marshal Power Pvt. Ltd.	Mr. M Velmurugan	Mr. ML Lahoty
17	IA No. 1014/2023 (Recall) in Comp App (AT) (CH) (Ins) No.159/2023 For Stay IA No.527/2023 For Clarification IA No. 967/2023	D Srinivasa Rao Vs Stressed Assets Stabilization Fund & Anr.	Mr. D Srinivasa Rao	Mr. T Ravichandran
18	TA No. 54/2022 (CA (AT) No. 333/2019)	Ms. Simrat Chadha Vs Shilpi Sharanya Apparel and Home Linen Pvt. Ltd. & 3 Ors	M/s Samvid Legal	Mr. Pawan Bhushan-R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19	Comp App (AT) (CH) No. 101/2022 For Condone Delay IA No. 1050/2022 For Stay IA No. 854/2022 Urgent Hearing IA No. 146/2023 For Direction IA No. 1326/2023	Veena Ramanathapura Sreenivasarangan & Anr Vs Amruthamgamaya Nature Care & Leisure Pvt. Ltd. & 6 Ors.	Mr. Eshwar Sabapathy	Mr. Bijoy P Pulipra- R2 & R3 Mr. N Sunil - R4 Mr. Kiran Gopi- R6 M/s. Sankar P Panicker- R7

20	TA No. 58/2021 (Comp App (AT) No. 149/2020 For Exemption IA No. 513/2021 For Direction IA No. 514/2021	Edalodiyil Mirshad & Ors Vs Ashraf Ali Patel & Anr	Mr. Shameem Ahamed	Ms. Shreni Shetty- R1
21	TA (AT) No. 83/2021 (CA (AT) No. 271/2019)	State Bank of India Vs India Power Corporation Ltd. & 14 Ors	M/s Cyril Amarchand Mangaldas	Mr. Anant Merathia- R1 Mr. Anand Varma- R2
22	Comp. App (AT) (CH) (Ins) No.40/2021 For Condone Delay IA.No.91/2021 For Stay IA No. 92/2021 To implead IA No. 591/2023	Mathew CK & 27 Ors Vs Shri Kumar Rajan, RP Hindustan Newsprint Ltd. & 2 Ors	Mr. Pranava Charan	Mr. PV Vinod- R1 & R2 Mr. Shivshankar R Panicker- R3
23	TA (AT) No. 121/2021 (CA (AT) (Ins) 1165/2019 To Implead IA No. 511/2021)	Kari Venkateswarlu, Liquidator of Nawa Engineers & Consultants Pvt. Ltd. Vs Keshan Trading Corporation	Mr. Ravi Rajagopalan & Associates	Mr. Kumarpal R Chopra
24	TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021) To Adv. Hg. IA No. 38/2023	Bank Of Baroda Vs Pankaj Dhanuka IRP, Lanco Kondapalli Power Ltd.	Ms. Praveena Gautam	Mr. Abhishek Swaroop
25	TA (AT) No. 118/2021 (CA (AT) (Ins) No. 490/2020) For Stay IA No. 981/2023	Shakambri Traders Vs Mr. Venkataramana Rao Nagarajan Liquidator of M/s Ashok Magnetics Limited & Anr.	Ms. Kajal Bhatia	Mr. R Subramanian- R1 Mr. ML Ganesh- R2
26	Comp App (AT) (CH) (Ins) No. 161/2021 For Stay IA No. 330/2021	Ajeesh Kumar S & 8 Ors Vs Kerala Industrial Infrastructure Development Corporation & 3 Ors	Mr. Eshwar Sabapathy	Mr. Shivshankar R.Panicker- R1 & R2 Mr. Vinod PV- R3 & R4
27	Comp App (AT) (CH) (Ins) No.318/2021 For Stay IA No. 663/2021	Sitalakshmi Mills Vs Mr. TV Balasubramaniam, RP of Solingar Textiles Ltd. & Anr.	Mr. Niraj Kumar Singh	Mr. Ravi Rajagopalan- R1

28	Comp App (AT) (CH) (Ins) No.167/2022	Captain Sahil Seghal Vs LEPL Projects Limited  <b>WITH</b>	Ms. Shireen Sethna Baria Ms. B Saroj	Mr. Y Suryanarayana
29	Comp App (AT) (CH) (Ins) No.168/2022	Captain Saket Chaurasia Vs LEPL Projects Limited	Ms. Shireen Sethna Baria Ms. B Saroj	Mr. Y Suryanarayana
30	Comp App (AT) (CH) (Ins) No.224/2022 For Stay IA No. 481/2022 To Vacate IA No. 766/2022	Virigineni Anjaiah, Suspended Director, M/s Sri Pavana Keerthi Hotels India Pvt. Ltd. Vs Pridhvi Asset Reconstruction and Securitization company Ltd. & Anr	Mr. K. Ravindranath	Mr. Surya Teja Nalla- R1

Copy to:

By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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